

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 44/RP/2022
in
Petition No. 143/GT/2020

- Subject : Petition for review of the Commission's order dated 29.8.2022 in Petition No. 143/GT/2020 in the matter of truing up of tariff for the tariff period 2014-19 in respect of Bairasiul Power Station (180 MW) under Section 94(1)(f) of the Electricity Act, 2003 read with Regulation 103(1) of the CERC (Conduct of Business), Regulations, 1999.
- Petitioner : NHPC
- Respondents : PSPCL and 5 others
- Date of Hearing : **31.5.2023**
- Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member
- Parties Present : Shri Ved Jain, Advocate, NHPC
Shri Ankit Gupta, Advocate, NHPC
Shri Ravi Kant Singh, Advocate, NHPC
Shri Mohd. Faruque, NHPC
Shri Piyush Kumar, NHPC
Shri Deepak K. Dey, NHPC
Shri Sachin Dubey, Advocate, BRPL & BYPL

Record of Proceedings

The matter was listed for hearing on 30.5.2023, but could not be taken up due to paucity of time. Accordingly, the review petition was listed for hearing today.

2. During the hearing, the learned counsel for the Review Petitioner, made detailed oral submissions, in support of the prayer for rectification of the error in grossing up ROE during the period 2014-19.

3. The learned counsel for the Respondents BRPL & BYPL objected to the submissions of the Review Petitioner and pointed out that the Review Petitioner cannot be permitted to rely on new documents to claim relief in the Review Petition, as the same did not form part of the pleadings in the original petition (Petition No. 143/GT/2020).

4. At the request of the parties, the Commission permitted the Review Petitioner and the Respondents to file their written submissions, by **30.6.2023**.



5. Subject to the above, the order in the matter was reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

